

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 52/(MAH)/2017

CORAM:

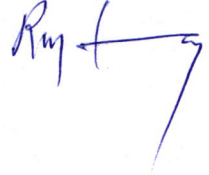
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Radha Krishna Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME           | DESIGNATION | SIGNATURE                                                                            |
|--------|----------------|-------------|--------------------------------------------------------------------------------------|
| ①      | Ramesh Saraogi | Advocate    |  |

Common Order

CSP 50/230-232/NCLT/MB/MAH/2017

CSP 51/230-232/NCLT/MB/MAH/2017

CSP 52/230-232/NCLT/MB/MAH/2017

At request of the Regional Director, list this matter on 12<sup>th</sup> April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)